

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 14376/2012

SMT. PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

(FOR APPLICATION FOR SUBSTITUTION ON IA 5/2016
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 6/2016
FOR APPLICATION FOR O.T. ON IA 7/2016
FOR RECALLING THE COURTS ORDER ON IA 8/2017
FOR [PERMISSION TO FILE ANNEXURES] ON IA 9/2017)

Date : 27-10-2017 The petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Apoorva Agrawal, Adv.
Mr. Abhishek Singh, Adv.
Mr. Hemant Sharma, Adv.
Mr. Mushtaq Ahmad, AOR

For Respondent(s) Mr. Pankaj Bhatia, Adv.
Ms. Bharti Tyagi, AOR
Mr. Dhruv Surana, Adv.
Mr. Nipun Goel, Adv.
Mr. Ashish Choudhury, Adv.

Mr. Kailash Chand, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing substitution application is condoned.

Applications for substitution for proposed lrs of
deceased respondent No. 1, recalling of order dated 11.03.2016 &
implead the applicant as respondent and permission to file
additional documents are allowed.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)
COURT MASTER